

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).39923/2019

(Arising out of impugned final judgment and order dated 03-10-2018 in WC No. 54830/2011 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMIN UDDIN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.176060/2019-CONDONATION OF DELAY IN FILING and IA No.176061/2019-EXEMPTION FROM FILING O.T.
IA No. 176060/2019 - CONDONATION OF DELAY IN FILING
IA No. 176061/2019 - EXEMPTION FROM FILING O.T.)

Date : 09-10-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Ankur Yadav, AOR
Mr. Nitin Singh, Adv.
Mr. Kuldeep Yadav, Adv.
Mr. Shashank Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List along with Civil Appeal No.7878 of 2019 and Special Leave Petition (C) No.29139 of 2018.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)